### GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA STARRED QUESTION NO.†\*109 TO BE ANSWERED ON 25.11.2019

#### SCHOOL INFRASTRUCTURE IN TRIBAL AREAS

†\* 109 SHRI VISHNU DAYAL RAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present infrastructure of schools in tribal areas of the country, State-wise including Jharkhand;
- (b) whether there is any proposal of the Government for the development of school infrastructure in tribal areas;
- (c) if so, the details thereof along with the details of the funds sanctioned, allocated and released during each of the last three years, State-wise;
- (d) whether the Department of Forest has filed objections against the development/setting up of schools in forest areas; and
- (e) if so, the details thereof along with the reaction of the Government thereto?

#### ANSWER

## MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.†\* 109FOR 25.11.2019 REGARDING "SCHOOL INFRASTRUCTURE IN TRIBAL AREAS"

(a) & (b) The Ministry of Tribal Affairsimplements various programmes/Schemes to support and supplement the efforts of other Central Ministries and the State Governments to fill critical gaps in institutions and programmes in order to bring tribal population at par with others. The Ministry supplements their efforts by way of various developmental interventions in critical sectors, including school education, through specially tailored schemes. Support for school infrastructure development in tribal areas of the country, including Jharkhand,is provided by the Ministry through its schemes namely,Grants under Article 275(1) of the Constitution of India,Eklavya Model Residential Schools (EMRS) andSpecial Central Assistance to Tribal Sub Scheme (SCA to TSS). Prior to 2018, EMRS was a component supported under Article 275(1) of the Constitution. Now, it is a new scheme where EMRSs are set up in tribal populated areas with the capacity of 480 students in each school. Financial support is also provided by the Ministry to support setting up of Residential Ashram schools and Hostels under the scheme of SCA to TSS.

The objective of these interventions is to provide congenial environment and facilities to Scheduled Tribe (ST) students for their educational development. The setup of EMRS includes infrastructures like school building, hostels, staff quarters, playground, students' computer lab, teacher resource room etc. As on date, under the scheme of EMRS, a total of 438 schools have been sanctioned in the tribal areas across the country out of which 284 schools are currently functional. Besides, 1205 Ashram schools have been funded by the Ministry in different States to cater to the educational needs of tribal population.

- (c) Details of funds provided to the States for overall educational development under the schemes ofGrants under Article 275(1) of the Constitution of India, including EMRS and SCA to TSS during the last three years is at **Annexure**.
- (d) & (e) No report regarding objections against the development/ setting up of schools in the forest areas has come to the notice of the Ministry till date.

\*\*\*\*

Annexure

# Annexure referred to in reply topart (c) of Lok Sabha Starred Question No. †\*109for 25.11.2019 regarding 'School Infrastructure in Tribal Areas' asked byShri Vishnu Dayal Ram

Statement showing fund released for educational development under Grants under Article 275(1) of the Constitution of India (including EMRS) and Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) during the last three years

<b>S. N.</b> 1 2 3	StateAndhra PradeshArunachal PradeshAssam	2016-17 4311.55 2877.81	<b>2017-18</b> 6591.11	<b>2018-19</b> 2545.58
2 3	Arunachal Pradesh		6591.11	2545 58
3		2877.81		2575.50
	Assam		5955.32	1447.60
		3703.08	0.00	3019.62
4	Bihar	2137.58	2144.83	2498.43
5	Chhattisgarh	16830.13	22914.78	22832.46
6	Gujarat	7053.26	9800.78	11647.62
7	Himachal Pradesh	630.20	1473.02	1585.97
8	Jammu & Kashmir	3619.61	3283.27	4234.68
9	Jharkhand	11521.16	15338.82	9071.32
10	Karnataka	4975.72	4568.23	4116.59
11	Kerala	823.11	1144.02	1376.33
12	Madhya Pradesh	19449.32	23208.53	23335.60
13	Maharashtra	9112.00	12007.72	6917.93
14	Manipur	1619.40	2248.38	1869.55
15	Meghalaya	1460.30	1470.49	2939.15
16	Mizoram	740.74	1983.97	2151.75
17	Nagaland	1819.62	2647.98	1513.54
18	Odisha	9939.00	15098.80	15042.80
19	Rajasthan	11992.42	7939.47	7257.53
20	Sikkim	1145.00	601.00	991.51
21	Tamil Nadu	1216.36	1528.80	955.40
22	Telangana	1372.73	6887.07	4598.84
23	Tripura	2347.39	2267.10	1786.67
24	Uttar Pradesh	689.00	1394.72	1941.00
25	Uttarakhand	0.00	2187.06	838.89
26	West Bengal	3999.16	4643.99	4619.44
	Total	125385.65	159329.26	141135.80